

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original Application No.200/536/2019

Jabalpur, this Friday, the 06th day of March, 2020



HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Smt. Ruchita Sharma, W/o Shri Vipul Kirti Sharma DO- 13.08.1972
 Presently Holding the post of Superintendent, R/o 402-Susampada Apartment
 11-B Old Palasia Indore
2. Shri K.D.Venkatraman, S/o Shri K.V.Deoraj, DOB-12.08.1966 Presently holding the post of Superintendent, R/o RH-44, Treasure Town, Bijalpur, Indore-452012
3. Shri Subhash Pujari, S/o Shri Shivram DOB-05.04.1965, Presently holding the post of Superintendent R/o 141 Alok Nagar, Khandwa Road, Indore
4. Shri Ashwani Sharan, S/o Late Shri Vivya Sharan, DOB-06.02.1966, Presently holding the post of Superintendent, R/o 51, Shriyantra Nagar Khandwa Road, Indore
5. Shri Aushutosh Nivsarkar, S/o Late Shri S.C.Nivsarkar, DOB-21.01.1965
 Presently Holding the post of Superintendent, R/o 703, PT-5, Shalimar Township
 Indore
6. Shri Gopal Das Mangal, S/o Late Shri M.L.Mangal, DOB-21.07.1966
 Presently holding the post of Superintendent, R/o 201, Arvind Dreams, Shivmoti Nagar, Navlakha Indore

7. Shir Shrikant Patankar, S/o Shri V.M.Patankar, DOB 15.03.1962, Presently holding the post of Superintendent R/o 47, Lokmanya Nagar, Ext Indore

8. Shri Sanjeev Kumar Shrivastava, S/o Shri Daya Shankar Shrivastava, DOB-06.02.1967, Presently holding the post of Superintendent A-14, Dream City
Talawali Chanda, A.B.Road, Indore

9. Shri Ravi Shankar S/o Late Shri B.P.Sinha DOB-19.09.1960, Presently holding the post of Superintendent, R/o 69, Sector-A, Shriyantra Nagar, Khandwa Road Indore

10. Shri Rajesh Kumar Soni, S/o Late Shri S.R.Soni DOB 01.01.1962, Presently holding the post of Superintendent R/o 659, Sector-A, Mahalaxmi Nagar, Balaji Heights Road, Indore

11. Shri Vinod Kumar Gosar, S/o Shri Motilal Gosar, DOB 09.02.1963 Presently holding the post of Superintendent R/o H-130, Nalanda Parishar, Kesharbag Road, Indore

12. Shri J.L.Marmat, S/o Shri Sitaram Marmat DOB-11.01.1965, Presently holding the post of Superintendent, R/o C-15 Shivdham Colony, Limbodi Khandwa Road, Indore

13. Shri Rajesh Mudaliar S/o Shri Ganpat Rav Mudaliar, DOB-19.12.1967 Presently holding the post of Superintendent, R/o 174 Kalindi Kunj, Near Pipaliya Hana, Ring Road, Square, Indore 452016

14. Shri Kamal Raj Jharkharia S/o Shri L.N. Jharkharia, DOB-02.09.1971 Presently holding the post of Superintendent R/o 15, Sanjana Park, Bhicholi Mardana, Indore-452016

15. Shri Mahesh Verma, S/o Shri B.R.Meena, DOB-06.02.1966 Presently holding the post of Superintendent, R/o RH-12, Treasure Town, Bijalpur, Indore 452012

16. Shri Manoj Kumar S/o Late Shri Jairam Das, DOB-03.05.1968



Presently holding the post of Superintendent, R/o 268, Satellite Township Bijalpur, Indore 452012

17. Shri Anil Acharya S/o Shri Suresh Chandra Acharya DOB-15.06.1969 presently holding the post of Superintendent, R/o RH-17, Treasure Town, Indore **-Applicants**

(By Advocate –**Shri S.K. Nandy**)



V e r s u s

1. Union of India, through its Secretary, Department of Revenue, Ministry of Finance North Block Central Secretariat, New Delhi 110011
2. The Chairman Central Board of Indirect Taxes and Customs (Previously Known as Central Board of Excise and Customs) North Block, New Delhi 110011
3. The Chief Commissioner, CGST, Central Excise and Customs, (Previously known as Central Excise, Customs and Service Tax)35-C, Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (MP)-462011
4. The Chief Commissioner, Customs and Central Excise Indore-452014 (MP)
5. The Commissioner CGST, Central Excise Headquarters, Manik Bagh Palace, Indore-452007 (MP) **- Respondents**

(By Advocate –**Shri Himanshu Shrivastava**)

O R D E R

By Navin Tandon, AM:-

The applicants are praying for benefit of Grade Pay of Rs.5400/-.

2. Respondent No.2 has filed their short reply for which it has been submitted that respondent No.1 has already issued directions to respondent No.2 on 24.06.2019 (Annexure I) to implement the order of this Tribunal in bunch of petitions. In turn respondent No.2 vide their order dated 27.06.2019 (Annexure II) has directed the field officers to implement the said order.

3. Learned counsel for the applicants submits that in spite of passage of more than eight months, said order has not been implemented.

4. Since the relief prayed for by the applicants has already been granted by the respondents, this Original Application is disposed of with a direction to the respondents to make necessary payment to the applicants within a period of 90 days from the date of receipt of certified copy of this order.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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